

THE GAUHATI HIGH COURT AT GUWAHATI
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated Guwahati the 20th December, 2024

No.HC.VII-08/2024/12098/A. In continuation of the earlier Notification No.HC.VII-08/2024/11934/A dated 19.12.2024 of the Registry regarding transfer on promotion and posting of Shri Devabrata Kalita, Sub-Divisional Judicial Magistrate (M), Abhayapuri, it is notified that the Officer would not be entitled to Travelling Allowances in the spirit of SR 241 in Division XII of the Fundamental Rules and Subsidiary Rules as well as under Clause-9 of the Transfer Policy for the Judicial Officers of Assam issued on 17.12.2021 as the transfer has been made on the request of the Officer.

By Order,

Sd/- C B Gogoi

REGISTRAR (VIGILANCE)

Memo No.HC.VII-08/2024/ 12099-12107/A dated 20.12.2024.

Copy to:-

1. The L. R. & Secretary to the Govt. Of Assam, Judicial Department, Dispur, Guwahati.
2. The Principal Accountant General, Assam, Maidamgaon, Beltola, Guwahati.
3. The District and Sessions Judge, _____
4. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court.
5. The Chief Judicial Magistrate, _____
6. Shri Devabrata Kalita, Sub Divisional Judicial Magistrate (M), Abhayapuri.
7. The Private Secretary to Hon'ble Mr./Mrs. Justice _____, Gauhati High Court, Guwahati.
8. The Project Manager, Gauhati High Court, Guwahati for uploading in the Gauhati High Court website.
9. The C.A. to Registrar General/ Registrar (Admn.)/ Registrar (Vigilance)/ Registrar (Judicial)/ Registrar (Estt.), Gauhati High Court, Guwahati.
10. The Deputy Director, Printing & Stationery, Assam Govt. Press, Bamunimaidan, Guwahati for publication of the Notification in the Assam Gazette

(The designation of the above Officers are not necessarily in order of hierarchy).

CB 20/12/2024
REGISTRAR (VIGILANCE)
GAUHATI HIGH COURT, GUWAHATI